Title: The Minister of State in the Ministry of Rural Development laid the statement regarding status of implementation of the recommendations contained in the 41st Report of Standing Committee on Rural Development on Demands for Grants (2013-14), pertaining to the Department of Rural Development, Ministry of Rural Development.

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): On behalf of Shri Jairam Ramesh, I beg to lay on the Table of the House the following Statement on the status of implementation of recommendations contained in the Forty-first Report of the Standing Committee on Rural Development (2012-13) on Demands for Grants (2013-14) of the Department of Rural Development (Ministry of Rural Development) (15th Lok Sabha) in pursuance of the Direction of the Hon'ble Speaker, Lok Sabha vide Lok Sabha Builetin-Part-il dated September 01, 2004.

The Forty-first Report of the Standing Committee on Rural Development (15th Lok Sabha) was presented to the Lok Sabha on 30th April, 2013. The Report relates to the examination of Demands for Grants of the Ministry of Rural Development (Department of Rural Development) for the year 2013-14. Action Taken Report on the recommendations/observations contained in the report of the Committee was sent to the Standing Committee on Rural Development on 25th July, 2013.

There are 38 recommendations made by the Committee in the said report where action is called for on the part of the Government. These recommendations mainly pertain to the issues concerning the schemes for generation of selfemployment and wage employment, provision of housing to rural poor, rural roads, monitoring of implementation of rural development programmes and other quality inputs such as assistance for strengthening of District Rural Development Agency

Administration, training and research, human resource development, development of voluntary action etc. for proper implementation of the programmes.

The present status of implementation of the various recommendations made by the Committee is indicated in Annexure to my Statement, which is laid on the Table of the House, I would request that this may be considered as read.

...(Interruptions)